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लगाया है कि इसमें यरेनियम है; और

Calling Attention to a matter

(ख) यदि हां. तो क्या भारतीय वैज्ञा-निकों ने भी इस पर प्रयोग किये हैं और यदि हां, तो वे किन निष्कर्षों पर पहुंचे हैं ?

†[URANIUM FOUND OUT IN SEA WATER

1686. SHRI RAM SAHAI: Will the PRIME MINISTER be pleased to state:

- (a) whether the Japanese scientists who analysed sea water in India have found out that it contains uranium;
- (b) if so, whether the Indian scientists have also experimented upon it and if so, what are the conclusions arrived at by them?]

प्रधान मंत्री (श्रीमती इन्दिरा गांधी): (क) तथा (ख) समुद्री जल में यूरेनियम के अंश विद्यमान होते है । जापानी वैज्ञानिकों द्वारा ऐसी किसी खोज के किये जाने की जान-कारी भारत सरकार को नहीं है । परमाण ऊर्जा विभाग के वैज्ञानिकों के इस विषय परीक्षण किये हैं। समुद्री जल से युरेनियम अलग करने की कोई ऐसी विधि जो आर्थिक दिष्ट से व्यवहार्य हो अब तक नहीं निकाली जा सकी **表** | -

†|THE **PRIME MINISTER** (SHRIMATI INDIRA GANDHI): (a) and (b) Government are not aware of any such findings by Japanese scientists. However, sea water is known to contain traces of Uranium. Scientists in the Department of Atomic Energy have conducted experiments on the subject. So far, no economically viable method of extracting Uranium from sea water has been found.]

OBITUARY REFERENCE

THE DEPUTY CHAIRMAN: have to very 'sorrowfully' inform the House that one of our hon. Members has passed away, Mr. S. S. Vasan. It was only over a week ago that this hon. House granted him leave of absence because of his illness and to-day I have to report his death.

Mr. Vasan came from Tamil Nadu. He was a Member of this House from 1964. Long before Shri Vasan came to Parliament his name was already well known in the field of journalism and in the film world. Through the weekly 'ANANDA VIKATAN', which is one of the most widely read among the Tamil-knowing people wherever they live, he gave a new dynamism to the Tamil language. He brought to light many a writer in Tamil who attained prominance. In the film industry he was a pioneer and endeavoured to project and maintain good standards. In his death the country has lost a devoted

May I ask you to rise in your seats in memory of Mr. Vasan for a minute?

(Hon Members then stood in silence for one minute.)

Our message of sympathy will be conveyed to the family of the bereaved by the Secretary.

CALLING ATTENTION TO A MATTER OF URGENT PUBLIC IMPOR-TANCE

BURNING OF THE AL AQSA MOSQUE IN JERUSALEM

THE DEPUTY CHAIRMAN: have a number of names on this Calling Attention Notice and I am sure the House would not like me to call all of them. I think you will all give the discretion to the Chair. We will not take more time on this.

SHRI KRISHAN KANT (Haryana): I beg to call the attention of the Minister of External Affairs to the burning of the Al Aqsa Mosque in Jerusalem.

THE MINISTER OF EXTERNAL AFFAIRS (SHRI DINESH SINGH): Madam Deputy Chairman, our Embassy in Amman has confirmed news reports that the famous Al Aqsa mosque in Jerusalem was set on fire around 7 A.M. on Thursday, 21st August, 1969. The fire lasted about three hours. It caused extensive damage to the south eastern wing of the mosque. The central portion including the main dome was fortunately spared.

^{†[]} English translation.

This barbaric act has deeply shocked the Government and people of India. I am confident the House shares this distress and will join me in strongly condemning this act of sacrilege. The world community has been seriously concerned about the continued occupation of Jerusalem by Israel in disregard of the resolutions of the United Nations. The present incident has aroused legitimate apprehensions about the safety of the holy places and led to serious deterioration of the situation in West Asia. It is our view that Israel cannot be absolved of responsibility for this outrage. We have, therefore, to proceed with utmost urgency to seek immediate implementa-tion of the Security Council resolutions on Jerusalem.

We have already instructed our Missions in West Asia and friendly countries elsewhere to co-operate in efforts to improve the present situation and to ensure security for the holy places of all faiths in the Eternal City.

SHRI KRISHAN KANT: While the heinous crime against not one religion but against all humanity is the most condemnable thing that has happened, the situation has arisen at a time when there is a complete stalemate in the crisis in West Asia. Israel has completely refused to obey or to accept any of the Resolutions of the Security Council and the UN seems to be a helpless spectator in this matter. Will it be possible for the Government to move that because the other suggestions have failed, the question of sanctions against should be applied and those very Powers who otherwise are with the Security in passing the Resolutions should come forward to see that sanction is applied in the supply of military arms and arms aid to Israel and any other economic aid which the Western Powers are giving her? It is really very unfortunate that only a few days back it had come in the press that 25 Phamtom jets and 80 Skylarks have been given by the US to Israel. In view of this may I know whether the Govern-ment will move in this direction and see that the conscience of the world is aroused so that no action is taken by Israel in this connection against humanity?

SHRI DINESH SINGH: I am one with the hon. Member when he says about the situation in West Asia and also that this is a matter which has shocked the conscience of the world and

it is not only limited to any one religion but it is the concern of the world community as a whole and all the persons, irrespective of their religious beliefs. So far as the action to be taken against Israel is concerned, this is a matter which will have to be considered carefully by the international community and I would not like to say at this stage what will be our stand on this.

SHRI B. V. ABDULLA KOYA (Kerala): In view of the international sentiments, especially of the Muslim world and considering the religious and historical monuments of world repute involved, may I know from the Government what steps they propose to take in the UN and all the diplomatic level in the matter? Will the Government be prepared to ask for an international enquiry for the punishment of the culprits, for adequate payment of compensation and for the liberation of the areas illegally occupied by Israel?

SHRI DINESH SINGH: When this matter comes up for discussion in the UN, we shall certainly keep these points in mind as well as those raised by the Member here.

SHRI NIREN GHOSH (West Bengal): I agree with the Minister that it has shocked the conscience of the world but the only remedy seems to be that Israel should be confined to Israel and it should not have any control over territories outside Israel, whether it is Jerusalem or the other conquered territories. Then only this tension can be stopped. The Government should take the initiative for a move before the UN Assembly and see that Israel is concerned and is confined to its own territory so that this source of tension is removed. I want to know whether the Government will move in this direction.

SHRI DINESH SINGH: Yes, we have said it on a number of occasions that the territories occupied by Israel by aggression must be given up and this has been made known on several occasions. This is what I have mentioned in the statement also. We shall certainly press for this.

SHRI BALACHANDRA MENON (Kerala): Will the Government take the initiative to see that an international enquiry is conducted by the UN regarding the burning of this mosque and also insist that Israel gives all help for such an enquiry?

SHRI DINESH SINGH: Madam, this is what I mentioned earlier, and it is that when this matter comes up in the United Nations we shall bear all this in mind.

شرى ايم-اسعد مدنى (أتر يرديس): سب کو یه بات معلوم ه که بيس المقدس صرف مسلمانون كا نهين ، مسلمانوں اوو عیسائیوں سب کے سب کا مقدس مقام ہے - چودہ سو سالوں سے یہودیوں کی عبادتگاہ جسے کہ دیوارگریهٔ اور اسی طرح کرسچین کی كذيسته ألقيامة , بيت اللحم وغيره مقامات مقدسه متحفوظ رهي مسلمانون کی نگرانی میں اور کبھی کسی کو شکایت نهیں هوئی - اسی طرح سے كنيسته القيامه مين حضرت عمر جب گئے نماز کا وقت تھا لوگوں نے کہا یہیں نماز پڑھ لیجئے اُنھوں نے کہا که نهیل میل یهال نماز نهیل پوهول کا میں میدان میں نماز پوھوں کا ۔ هو سکتا هے که کل کوئی یہ کہکر که حضرت عبر نے یہاں نیاز پرہی تھی كينسته القيامه كو مسجد بنالے ـ چنانچه میدان مین نماز پرهی ، وهیں لوگوں نے دیوھ پونے دو سو سال کے بعد مسجد عبر بنا ڈالی اور کنیسته القیامه آج تک مصغوظ رهی۔ ان تمام چیزوں کے باوجود چودہ سو سال تک عیسائیوں کی ، یہودیوں کی ھر چیز پوری آزادی کے ساتھ محفوظ رھی ۔ دو تین سال کے اندر اسرائیل نے تمام محلے کے محلے بیت المقدس میں ڈائنامیت سے اُڑا دیئے - یہ کہکر که چارون طرف کا ماحول تهیک هونا چاھئے پرانی عمارنیں کرادی کئیں اور لاکهوں عربوں ۽ مسلمانوں عيساڻهوں کو یے گھر کر دیا گیا - اسی طریقہ سے جو بری بوی پرانی عمارتیں تھیں ، تاریشی تھیں ان کے چاروں طرف کھدائی ھو رهی هے ، وہ کمزور هرتی چلی جارهی هیں ۽ گرائی جا رهي هني – اسي طرح ان کے هاخام ، برے مذهبی راہ نما ہے نیویارک میں اعلان کیا تھا که قبدًه صعوراً جو که مستجد کا وه حصه هے جس نے نیچے هیکل سلیمانی ھے یہیں اس مسجد کو گرا کو بنایا جائے کا - اسمانی آفت کا هم انتظار كر رهے هيں نا كه مستجد گرجائے اور اور پهر اس کی جگه هم نعمیر کریں۔ تو یہ جو آل المائی جا رهی هے دہیں اسی سازش کا جو پہلے اس طرح سے کہا گیا تھا کہ آسمانی افت کا هم انتظار کو رہے ھیں کہیں اسی سازھ کا تو یہ حصة نہیں ھے جو اس طرح سے آگ لکا کر کوشش کی جا رھی ہے۔ کسی کا گرفتار کولینا یا اسرائیل کا تحقیقات کرنا یه ایک قسم کا فراد هرگا-اس کا کوئی وزن نہیں – اس لئے میں ایک بات یه عرض کرنا چاهنا هول که ايسى صورت مين الترنهشدل دپوتيشن اگر نه هو تو تمام تصقیقات فضول هوگی اور وہ بھی ایسے ملکوں کا ھونا چاھٹے جن کا سمبندھ اور جن کی همدردی اسرائهل کے ساتھ نا ھو ۔ تب تو کوئی فائده هو سكتا هي ، اس تحقيقات میں شائد کچھ نکل سکے - دو۔ری بات یہ ہے کہ جو نام دنیا کے مذھبوں کی اتنی اعم جگه هے به خود مسلمانوں کے بھی انبیائے کرام کا قبلہ رہا ہے ، اسی طوح سے ساز پوھتے رہے ، ھمارے حضري صلم أللاء عليه وصلعم بهي نماز پوھتے رہے -

उपसभापति : सवाल पुछिये ।

شری ایم-اسعد مدنی: نو اس کو آراد کرانے کے لئے کیا کوشش ھونی چاھئے ، اس کے لئے کیا راستہ اختیار کیا جائے کا ، یہ سوال میں پوچھنا چاھتا ھوں ؟

† श्री एम० असअद मदर्नः (उत्तर प्रदेश)ः सबको यह बात मालूम है कि बैतुलमुकद्दस सिफं मुसलमानो का नहीं, मुसलमानो और ईसाइयो, सबके सबका मुकद्दस मकाम है। चौदह सौ सालो से यहदियो की इबादतगाह जसे कि दिवारे गिरिया और इसी तरह किस्चि-यन्स की कनीसा-तूल-क्यामा बैतूल लहम वगैरेह मकामाते मुकद्दसा महफूज रहे मुसलमानो की निगरानी मे और कभी किसी को शिकायत नही हुई । इसी तरह से कनीसातुल क्यामा मे हजरत उमर जब गये निमाज का वक्त था लोगो ने कहा - यही निमाज पढ लीजिये। उन्होने कहा कि नहीं मैं यहा निमाज पढ़गा मै मैदान मे निमाज पढ़गा । हो सकता है कि कल कोई यह कहकर कि हजरते उमर ने यहा नमाज पढी थी कनीसातूल क्यामा को मस्जिद बना ले । चुनाचे मैदान में निमाज पढ़ी। वही लोगों ने डेढ पौनों दो सौ साल के बाद मस्जिदे-उमर बना डाली और कनिसा-तुलक्यामा आज तक महफूज रही । इन तमाम चीजो की बाबजुद चौदह सौ साल तक ईसाइयो की, यहदियों की हर चीज पूरी आजादी के साथ महफ्ज रही। दो तीन साल के अन्दर इस्नाईल ने तमाम महल्ले के महल्ले बैतुल मुकद्दस मे डायनामाइट से उडा दिये यह कह कर कि चारी तरफ का माहौल ठीक होना चाहिये, पुरानी इमारते गिरा दी गई और लाखो अरबो, मुसल-मानो ईसाइयो को बेघर कर दिया गया। इसी तरीके से जो बडी-बडी पुरानी इमारते थी, तारीखी थी, उनके चारो तरफ हो रही है, वे कमजोर होती चली जा रही है. गिराई जा रही है। इसी तरह उनके हाखाम बडे मजहबी रहनुमा ने न्युयार्क मे एलान किया था कि कुब्बाए सहरा जो कि मस्जिद का हिस्सा है जिसके नीचे हैकले सुलेमानी है यही इस मस्जिद को गिराकर बनाया जायेगा । आस्मानी आफत का हम इन्तजार कर रहे है ताकि मस्जिद गिर जाए और फिर उसकी जगह हम तामीर करे। तो यह जो आग लगाई जा रही है कही इसी शाजिश का जो पहले इस तरह से कहा गया

था कि आस्मानी आफत का हम इन्तजार कर रहे है, कही इसी साजिश का तो यह हिस्सा नहीं है जो इस तरह से आग लगा कर कोशिया की जारही है। किसी को गिरफ्तार कर लेना या इस्राईल का तहकीकात करना यह एक किस्म का फाड होगा, इसका कोई वजन नहीं। इसलिए मैं एक बात यह अर्ज करना चाहता ह कि ऐसी सूरत में इण्टरनेशनल डैपूटेशन अगर न हो तो तमाम तहकीकात फजूल होगी और वह भी ऐसे मुल्को का होना चाहिए जिनका सबध और जिनकी हमदर्दी के साथ न हो, तब तो कोई फायदा हो सकता है, इस तहकीकात में शायद कुछ निकल सके। दूसरी बात यह है कि जो तमाम दुनिया के मजहबो की इतनी अहम जगह है, खद मसल-मानो के ही अन्बियाए-किराम का किबला रहा है, इसी तरह से निमाज पढते रहे, हमारे हजरत सल्ल अल्ला अलैहै व सल्लम भी पढ़ते रहे ।

उपसभापति : सवाल पुछिए ।

श्री एम० असअद मदनी : तो इसको आजाद कराने के लिए क्या कोशिश होनी चाहिसे, इसके लिये क्या रास्ता अख्तियार किया जाएगा। यह सवाल मैं पूछना चाहता हू ।]

भी दिनेश सिंह: इन्ही सब बातो पर संयुक्त राष्ट्र मे बहस करने के लिये जोईन ने कहा है क्योकि सुरक्षा परिषद के सामने यह मामना आना आवश्यक है ।

भी राजन(रायण (उत्तर प्रदेश) . इसमे लोग अपनी अपनी राय दे रहे हैं। मुझे कहना है कि इजराइल ने निश्चित रूप से अपन_ा अहित किया है, अल अक्सा मस्जिद जलने से उसके विरुद्ध वातावरण बना है । उसको कसी प्रकार से यह सुबुद्धि होती कि उसकी ऐसा काम नही करना चाहिये था। तो **मै ब**ह जानना चाहता हू कि हमारे देश की जनता को जो क्षोभ है उस क्षोभ को प्रदर्शित करने के लिये भारत की सरकार ने क्या ठोस **कदम** उठाया है ? हम चाहते हैं कि हमारी यह फीलिंग

^{†[]} Hindi transliteration.

[श्रो राजनारायण] ' प्राप्त प्रेमिन अपना अहित इजराइल के पास जाय कि उसने अपना अहित किया है और देश की जनता को अपने विरुद्ध करने में यह काम सहायक हुआ है।

श्री दिनेश सिंह : जहां तक भावनाओं का सवाल है, माननीय सदस्य ने जो बातें सदन मे कही है वे बाहर जाती है।

जहां भारत के ठोस कदम उठाने का सवाल है, मैंने अपने वक्तव्य में कहा है कि जो और देश इसके बारे में बातें सोच रहे हैं उनके साथ हम भी बात कर रहे हैं कि क्या-क्या कदम उठाए जा सकते हैं। एक कदम तो यह है कि सुरक्षा परिषद् में इसके बारे में बहस हो। जोर्डन ने इसके लिए कहा है। हम उससे सहमत हैं। उसके अलावा क्या कदम हो उसके बारे में कई जगह बाते हो रही है और हम भी उसके बारे में उनसे सम्पर्क रख रहे हैं।

SHRI SYED AHMAD (Madhya Pradesh): Madam, as a Muslim I am very sorry and my heart bleeds when I think of the destruction and desecration of a mosque like Al-Aqsa. But there is another aspect to this question and I do not want to mince matters. Hon. Members have said a lot, and of course our sympathy is with the Mus-lims all over the world. We have also our feelings in the matter and emotional attachment to this mosque but, as I said, let me place another aspect to this question. In order to be precise I shall read it out. Will it be possible for the India Government to convey to the Arab Governments and the Arab Sheikhdoms the concern of some of us over the disarray in their own camp which has been partly responsible for the situation in which all the Muslims all over the world-because Masjidi-Aqsa is the concern of the Muslims all over the world,—find themselves vis-a-vis the control and custody of their holy places in Palestine. I think that the main question can be solved by the Arabs unit-ing themselves, and it cannot be solved by any Government in the world. Neither the India Government nor the American Government nor the Russian Government can solve this problem of Palestine. It is for the Arabs to unite and take Palestine from Israel. It is because of this that I want the Minister for External Affairs to convey our concern over the disarray in the Arab camp to the Arab Governments and the Arab Sheikhdoms.

SHRI DINESH SINGH: I am sure the hon. Member's statement here will be read in the Arab countries and they will take note of it. The point that I should like to make here, Madam, is this that we should not mix up the various emotions that may have been let loose because of this. This is not a Muslim question. To limit it to a Muslim question is narrowing the whole effort of the Arabs to fight for their rights. Therefore, let us not try to mix up all these emotions because they affect us. Because they affect us we can reflect on them. But it is a much larger question of the rights of the Palestinians and the rights of humanity as such in the preservation of holy and sacred buildings all over the world irrespective of whether it is here or elsewhere.

شری مید حسین: (جاون اورکشمیر)

ميدم - هدارا ملک هديشه ايس باتوں کے خلاف رہا ہے جو دنیا میں " ان ریست " پیدا کریں – هم نے همیشه پیس فلی کرشص کی هے اور همارے پذیج شیل وغیرہ سب اس بات کو پروو کرتّے ھیں – اسرائیل نے جہ کھے کیا مستجد اقصی کے بارے میں اس سے ورلق میں ان ریست ہے ، تمام همارے ھلدوستان کے لوگ برا محسوس کرتے ھیں ، ھر علاقے میں پریشانی ھوئی ہے کشمیر میں لوگ ہے چین ہوئے ھیں جبکہ غلط قسم کے لوگوں نے اس كا مأنُدة التوانا جاها – مين جاننا جاهتا ھوں کہ اس کی تہ میں کیا ہے ? میری نظر سے جو اخبار گزرے ھیں ان میں سے ایک ہے جو بیروت سے چھپٹا ھے ، عربیک لینگویم میں ھے لیکن اس کا ایکوریت ڈانسلیش میں پوھے ديتا هوں -

ं[श्री सैयद हुसैन (जम्मू और काश्मीर) : मैडम, हमारा मुल्क हमेशा ऐसी बातों के खिलाफे रहा है जो दुनिया में 'अनरैस्ट' पैदा करें। हमने

^{†[]} Hindi transliteration.

हमेशा पीसफल्ली कोशिश की है और हमारे पंचशील वगैरह सब इस बात को प्रव करते हैं। इस्राईल ने जो कुछ किया मस्जिदे अक्सा के बारे में उससे वर्ल्ड में अनरैस्ट है, तमाम हमारे हिन्द्स्तान के लोग बुरा महसूस करते हैं, हर इलाका में परेशानी हुई है, काश्मीर में लोग बेचैन हए हैं जब कि गलत किस्म के लोगों ने इसका फायदा उठाना चाहा । मैं जानना चाहता हूं कि इसकी तह में क्या है ? मेरी नज़र से जो अखबार गजरे हैं उनमें से एक है जो बेरूत से छपता है, अरैबिक लैंग्वज में है ले किन उसका ऐक्यूरेट ट्रान्सले शन मैं पढ़े देता हूं]

"(Al-Anwar, Beirut dated 23-8-69)

MOTTO OF 'ZIONISM' ON AL-AQSA MOSOUE

This Motto shows that the fire blaze in Alaqsa Mosque was but a part of zionist's plan to dominate the Mosque. In 1929, a Zionist leader claimed that the Alaqsa Mosque was situated in the place of 'Sulaiman Temple'. So the Mosque was their property. In the early thirteenth the British Zionist Minister, Lord Milichit, announced that the day of reconstruction of 'Sulaiman Temple' was near and he will pass the rest of his life for the same purpose."

This is another with a picture attached of the fire blaze that took place. The translation of the note is this.

"(Al-Nahar dated 22-8-69)

This picture condemns the wrong allegations of the enemy about the holy places. A group of young Zionist girls places. A group of young Zionist girls from Europe, wearing the ceremonial green dresses, is seen standing before Alaqsa Mosque. They are reciting some religious verses. Their leader is telling them that they are before the most sacred place of Zionists. In the nearest future this Mosque will be vanished to build the 'Sulaiman Temple' in its place. (This picture and its description were published in a Zionist newspaper.)"

میں جاننا چاهتا هوں که کیا همان سرکاریه جو خبر آئی هے اس بارے میں انفارمت ہے اور یونائیٹیت باتی میں هماری سوکار کی طوف سے کیا ری ایکشوں

† मिं जानना चाहता हूं कि क्या हमारी सरकार यह जो खबर आई है इस बारे में इन्फार्मड है और युनाइटेड बार्डा में हमारी सरकार की तरक से क्या राएक्शन होगा?]

श्री दिनेश सिंह : खबरें बहुत सी आयी ह और सबके बारे में हमने जानने की कोशिश की है। हमारा क्या ख्याल है यह मैंने अपने वक्तव्य में अभी बताया है।

VALIMOHMED SHRI G. Н. MOMIN (Gujarat): I want to know and before I want to know I want to compliment the Indian Government and the Indian people; without any discrimination all have conveyed their feelings of shock at the desecration of this holy mosque. What I want to ask is this. Is the Government still not believing that there is a desire among the Israelis not only to uproot these people but they have expansionist designs also? Israel is an illegitimate child of imperialism and it is they who are giving strength to this. Will the Government also bear in mind this aspect of the question that the design of Israel is expansionism and crushing of the Arab unity? Of course it is for the Arabs to unite and fight this. But any international tribunal enquiring into this affair should not only deal with the desecration of the mosque but also the evil designs of the Israelis.

SHRI DINESH SINGH: Madam, in the statement the hon. Member made I think he was carried away because it tends to give an impression that India is not doing what has to be done.

VALIMOHMED SHRI G. H. MOMIN: I complimented the Govern-

THE DEPUTY CHAIRMAN: He started with complimenting the Govern-

SHRI DINESH SINGH: Yet he said 'Does the Government still not be-lieve ...' which tends to give the impression that the Government has different views which is not correct.

SHRI G. H. VALIMOHMED MOMIN: The idea was to ask what the next step of the Government would be. That was what I wanted to know.

†[] Hindi transliteration.

SHRI DINESH SINGH: Because what happens in the House has very great value outside. I would like to assure the hon. Member that we are doing and we shall continue to do what is necessary to bring about peace in West Asia and see that there is peace there.

Cal ing Attention to a matter

SHRI ARJUN ARORA (Uttar Pradesh): Madam, it appears that the Government of Israel is trying to palm off the guilt of their heinous crime to a fereigner whereas the fact is that there is more behind this fire than meets the eye. The very fact that the fire was raging for three hours and nothing was done to save the sacred place and the historical monument establishes that it is not the crime of an individual but more than one person-and may be the Government of Israel itself-is behind it. So will the Government press in the United Nations to send a fact-finding mission and reveal the full facts to the world?

SHRI DINESH SINGH: All this is arguing it. I have already stated that when this matter comes up before the United Nations all these matters will be borne in mind. We have to concert action. It would not be right for me to say today what we shall say. It will have to be seen as to what is being discussed and what is being asked and how we can support what we think is right and therefore it will not be possible for me to make a commitment although we are in sympathy with the feelings in this matter.

(Many hon. Members stood up.)

SHRI BHUPESH GUPTA (West Bengal): Madam...

THE DEPUTY CHAIRMAN: think we have had enough.

SHRI BHUPESH GUPTA: I was not here.

THE DEPUTY CHAIRMAN: May be; everybody's name I have not called.

SHRI A. G. KULKARNI (Maharashtra): Madam . . .

THE DEPUTY CHAIRMAN: I would allow a few more. Now, Mr. Bhupesh Gupta.

SHRI DINESH SINGH: My statement is there. If there is anything I shall reply at the end.

SHRI BHUPESH GUPTA: First of all I should like to know whether the Government is aware that the Israel Government would not have embarked on a course of constant provocation including sacrilege of this type but for the support and encouragement they are getting from the United States of America. That is very very important. Therefore I should like to know whether the attention of the United States Government has been drawn to this matter calling upon them to publicly condemn the Israel Government or Israel in this matter.

for moving the United Secondly, Nations Organisation it is necessary to take it up in a political way. It appears, Madam Deputy Chairman, a picture of an Australian has been published today in some Delhi paper. It is passing on the baby to a foreigner as if it is an individual act but everybody knows that it is part of the State policy of the Government of Israel to create such provocations and to hurt the sentiments and religious feelings of vast sections of the people and this is part of that policy. Having regard to this I should like to know if there is any strong move for getting a strong denunciation by the United Nations.

Finally I should also like to know whether the Government has made any concrete proposals to the Secretary-General of the United Nations for an independent enquiry into this matter in order to find out not only who are responsible for that act of sacrilege and arson but also who are behind that and in that connection may I know whether the Government has studied how the Israeli press and radio are treating this subject? It appears that they are trying to exculpate themselves and get out of this thing. I think this is very very important and the country's opinion and views should be made known to the whole world and what is more the Government of India should move in the matter. It should not be treated as an individual act. Even as it is, it is bad enough, shocking to the conscience of humanity; it is not a question of one religion only. In view of all this I think the Government should move in a more strong and forthright manner and activise all the international agencies including the United Nations open to them for the purpose of preventing such acts in the territories occupied by Israel.

THE DEPUTY CHAIRMAN: Mr. Ramachandran.

G. RAMACHANDRAN SHRI (Nominated): My question was taken out of my mouth by Mr. Arjun Arora.

Flood situation in

THE DEPUTY CHAIRMAN: Mr. Akbar Ali Khan.

SHRI AKBAR ALI KHAN (Andhra Pradesh): I have nothing to ask in view of the statement of the Minister.

THE DEPUTY CHAIRMAN: Mr. Kulkarni.

SHRI A. G. KULKARNI: I have nothing on this.

THE DEPUTY CHAIRMAN: Well, then we pass on to the next item.

REFERENCE TO SHRI BHAGAT'S STATEMENT ABOUT IMPORT OF INDUSTRIAL RAW MATERIALS

SHRI A. G. KULKARNI (Maharashtra): I want to draw your attention that on 21st August during Question Hour I raised the question of imports of industrial raw materials and Mr. Bhagat categorically stated:

"As for the import of raw materials the policy decision is that we will take over import of all industrial raw materials . . .

When Mr. Bhagat stated this I thought this was in line with the Prime Minister's note submitted to the AICC wherein it is categorically stated that the Prime Minister's policy is this. After this I was really surprised to see that his Office made some whitewashing of this policy stated by Mr. Bhagat because the bureaucracy does not like this policy. Now it has been stated in the press . . .

श्री राजबारायण (उत्तर प्रदेश) : प्वाइंट आफ आर्डर । प्राइम मिनिस्टर ने ए० आइ० सी० सी० को क्या कहा उस से सदन से क्या मतलब है ? क्वेश्चन वह पूछें। अनावश्यक बात क्यों करते हैं ?

CHAIRMAN: DEPUTY THE Please be very brief, Mr. Kulkarni.

SHRI A. G. KULKARNI: Madam, this is a very important matter. It has been stated in the papers:

"According to official sources no new major decision has been taken by the Ministry. Chowdhary Ram Sewak in the Lok Sabha has also stated that no new major decision has been taken."

While Mr. Bhagat says that the policy decision is to take over the import of industrial raw materials this is what has been said by the Ministry. In the Editorial of many papers like the Economic Times they have said that Mr. Bhagat has climbed down from the original proposal. I want to draw your attention to this serious matter because the Ministers are in the habit of making any statement. I do not know whether it becomes a breach of privilege of the House but I would request you and the House to support me in the proposal that the industrial raw materials' import has to be taken over as decided upon by the Government.

SHRI M. M. DHARIA (Maharashtra): Madam . .

THE DEPUTY CHAIRMAN: You have not taken my permission. This is not the way to go on. Why did you not come before?

SHRI M. M. DHARIA: It is an important matter and it was stated on the floor of the House . . .

THE DEPUTY CHAIRMAN: We cannot go on like this. This is not the way.

SHRI DAHYABHAI V. PATEL (Gujarat): Everybody who has a loud voice and shouts must be heard, whether it is right or wrong under the Rules of Procedure.

DEPUTY THE CHAIRMAN: Please do not overrule the Chair. Mr. Niren Ghosh.

(Interruptions)

REFERENCE TO FLOOD SITUA-TION IN WEST BENGAL

SHRI NIREN GHOSH (West Bengal): Madam, through you I would like to draw the attention of the Government to the devastating floods that have occurred in our State, in West In the districts of Malda and Murshidabad the Army has been alerted,